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Title: The Minister of State of the Ministry of Development of North Eastern Region, Minister of State in the Prime Minister's Office, Minister of State in the Ministry of Personnel, Public Grievances and Pensions, Minister of State in the Department of Atomic Energy and Minister of State in the Department of Space laid a statement regarding status of implementation of the recommendations contained in the 191<sup>st</sup> and 194<sup>th</sup> Reports of the Standing Committee on Home Affairs pertaining to the Ministry of Development of North Eastern Region.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION, MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Madam, I beg to lay the following statements regarding the:

- (a) Status of implementation of the recommendations contained in the 191st Report of the Standing Committee on Home Affairs on Action Taken by the Government on observations/recommendations contained in the 186th Report on Demands for Grants (2015-16), pertaining to the Ministry of Development of North Eastern Region.
- (b) Status of implementation of the recommendations contained in the 194th Report of the Standing Committee on Home Affairs on Action Taken by the Government on observations/recommendations contained in the 173rd Report on the 'Strengthening of the Working of Ministry of Development of North Eastern Region for effective implementation of policies, programmes, schemes and projects meant for North Eastern Region', pertaining to the Ministry of Development of North Eastern Region.